

**IN THE INCOME TAX APPELLATE TRIBUNAL
HYDERABAD BENCHES "A": HYDERABAD
(THROUGH VIRTUAL CONFERENCE)**

**BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER
AND
SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

ITA Nos. 1258 & 1259/H/2015 Assessment Years: 2009-10 & 2012-13		
Income-tax Officer, Ward - 14(5), Hyderabad.	Vs.	Affiliated Media Co. Pvt. Ltd., Hyderabad. PAN - AAGCA 4079E
(Appellant)		(Respondent)
Revenue by:		Shri Paruchuri Dinesh
Assessee by:		Shri Mithilesh Sai
Date of hearing:		21/10/2021
Date of pronouncement:		28/10/2021

ORDER

PER L.P. SAHU, A.M. :

Both these appeals filed by the Revenue are directed against CIT(A) - VI, Hyderabad's separate orders dated 26/08/2015 for AYs 2009-10 & 2012-13 involving proceedings u/s 143(3) of the Income- Tax Act, 1961; in short "the Act".

2. At the outset, the Id. DR submitted that the assessee has opted to avail the benefit under the 'Direct Tax Vivad

Se Viswas Scheme-2020' in prescribed Form No.1 & 2 and received Form(s)-3 in tune thereto, which are available on record, and therefore, requested the Bench to permit to withdraw these appeal of the Revenue.

3. Having regard to the facts and circumstances of the case, we are inclined to dismiss the appeal of the Revenue as withdrawn since the assessee has preferred to avail the Vivad-se-Vishwas Scheme by filing Form No.1 & 2 and received Form(s)-3 in tune thereto, with a rider that it shall be very much open for the Revenue to file for revival of these cases, if the settlement benefit under the scheme is denied to it for technical reasons.

4. In the result, Revenue's appeals are dismissed in the above terms. A copy of this common order be placed in the respective case files.

Pronounced in the open court on 28th October, 2021.

**Sd/-
(S.S. GODARA)
JUDICIAL MEMBER**

**Sd/-
(L. P. SAHU)
ACCOUNTANT MEMBER**

Hyderabad, Dated: 28th October, 2021.

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Copy to :

1	<i>ITO, Ward - 14(5), 6th floor, "C" Block, IT Towers, AC Guards, Hyderabad - 500 034</i>
2	<i>M/s Affiliated Media Company Pvt. Ltd., Building - 3, "I" Labs Centre, Plot No. 18, Software Unit Layout, Madhapur, Hyderabad.</i>
3	<i>CIT(A) - VI, Hyderabad.</i>
4	<i>Pr. CIT - 6, Hyderabad</i>
5	<i>ITAT, DR, Hyderabad.</i>
6	<i>Guard File.</i>